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(DEPARTMENT OF REVENUE)

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NOTIFICATION
(INCOME-TAX)

No. 682 (F.No.197/4/86-IT(A1)): In exercise of the powers conferred by sub-clause (iv) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Calcutta Zoroastrian Stree Mandal" for the purpose of the said section for the assessment years 1985-86 to 1987-88.

(K.K. TRIPATHI)

DEPUTY SECY. TO THE GOVERNMENT OF INDIA.

To
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3. All Commissioners of Income-tax.
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